

F.No. 01(03)/Roster/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.03.2024

ORDER NO. 44 of 2024

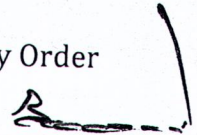
Hon'ble President is pleased to partially modify the roster order no. 28 of 2024 for **CESTAT, New Delhi** on **12.04.2024, 19.04.2024 and 26.04.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 12.04.2024	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	CST/16-19/2018 & Others M/s. United Breweries Ltd vs. STATE OF RAHASTHAN
On 19.04.2024		CST/1-4/2019 & Others M/s. Beam Global Spirits and Wine India Pvt. Ltd. vs. COMMERCIAL TAX OFFICER
On 26.04.2024		CST/6/2012 ANSA CONSMOCHEMS vs. State of Tamil Nadu

Note:

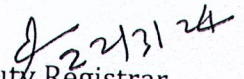
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/ Member, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar